

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/634/ (IB)/2017

NAME OF THE PETITIONER(S)

: BANK OF BARODA

NAME OF THE RESPONDENT(S)

: VANGAL AMMAN HEALTH SERVICES LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Aashish Jain Wria

Council for Petitiene

Fee Sulana a Sulna

M/e. Vourgel Amman Healt Course for Rusporley

## **ORDER**

Shri Aashish Jain Lunia, counsel for petitioner/Financial Creditor present. Counsel for respondent present and filed vakalat. He stated that he has received a copy of the petition along with other documents relied upon and prayed time for filing counter. Time extended at request. Put up on 22.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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